

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 755 OF 2024**

**IN THE MATTER OF:**

**Tribunal on its own motion**

**.....PETITIONER**

**VERSUS**

**Moef & CC & Ors..**

**.....RESPONDENT**

**MEMO OF PARTIES (AS PER ORDER DATED 05.12.2024)**

**Tribunal on its own motion**

**.....PETITIONER**

**VERSUS**

- 1. Ministry of Environment, Forest and Climate Change,  
Government of India  
Through its Secretary,  
Jor Bagh Rd, Lodi Colony, New Delhi-110003  
Email: [secy-moef@nic.in](mailto:secy-moef@nic.in)** (Respondent No.1)
- 2. Ministry of Environment, Forest and Climate Change  
State of Rajasthan  
Through Principal Secretary/Additional Chief Secretary,  
A-209 & 218, 'Aranya Bhawan',  
Mahatma Gandhi Road, Jhalana Institutional Area,  
Jaipur, Rajasthan – 302004  
Email: [roc.lko-mef@nic.in](mailto:roc.lko-mef@nic.in)** (Respondent No.2)
- 3. Rajasthan State Pollution Control Board  
Through Member Secretary,  
4, Institutional Area, Jhalana Dungari,  
Jaipur, Rajasthan – 302004  
Email: [member-secretary@rpcb.nic.in](mailto:member-secretary@rpcb.nic.in)/  
[its.rspcb@gmail.com](mailto:its.rspcb@gmail.com)** (Respondent No.3)
- 4. District Magistrate, Shahapura  
State of Rajasthan, Near Ramniwas Dham,  
Shahpura, Bhilwara, Rajasthan – 311404  
Email: [dm.shahpura@rajasthan.gov.in](mailto:dm.shahpura@rajasthan.gov.in)/  
[adm.shahpura@rajasthan.gov.in](mailto:adm.shahpura@rajasthan.gov.in)** (Respondent No.4)
- 5. Ashu Singh Bhati  
Son of Magan Singh Bhati,  
Resident of 45, Pachim Vihar, Vaishali Nagar, Jaipur-302021** (Respondent No.5)